

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION NO.170/00113/2020

IN

ORIGINAL APPLICATION NO.170/00669/2019

DATED THIS THE 24TH DAY OF FEBRUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. Union of India
Through its Secretary
Ministry of Defence,
Central Secretariat,
New Delhi – 110 001

2. Engineer in Chief,
Engineer in Chief's Branch,
Army Head Quarters, DHQ (PO)
New Delhi – 01

3. The Chief Engineer,
Head Quarters, Southern Command,
Engineer's Branch, Pune – 01

4. Commander Works Engineer (AF-North),
Bellary Road, Bangalore – 06

5. Garrison Engineer (Air Force)
Air Force, Jalahalli, Bangalore –13.Applicants in MA/Respondents in OA

(By Advocate Shri S. Sugumaran)

Vs.

L.S. Janardhana Rao,
S/o late Sri L.K. Sathyanarayana Rao,
Aged about 47 years,
Working as Mate (SSK)

O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore –13. Respondent in MA/Applicant in OA
(By Advocate Shri Subramanya Bhat)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

MA No. 170/00113/2020 for extension of time is allowed. Three months' time granted to comply with the order dated 27.09.2019 in OA No. 170/00669/2019.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in MA No. 170/00113/2020

Document No.1 Copy of the recommendation along with forwarding letter dated 16.01.2020

Document No.2 Copy of the order dated 27.09.2019 in OA No. 669/2019

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